

## **National Company Law Tribunal**

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Dated: 05.06.2020

## NOTICE

NCLT is taking urgent matters throughout this lockdown through Video Conferencing. The filing at NCLT, New Delhi is being done through e-filing. The e-filing facilitates the litigant to make payment of fees through online or offline modes. It has been observed that most of the litigants made the payment through offline mode i.e. by way of filling details of Demand Drafts (DDs). However these DDs have not been physically received in NCLT, New Delhi. Therefore could not be deposited in the PAO (Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi).

In e-court facility such payment has been shown as fees paid and thus the matters were listed before the Bench.

In view of above the litigants/ stakeholders who have e-filed and opted for offline mode for the payment of fee are requested to deposit DDs before it expires, at the NCLT counter between 4:00 P.M to 06:00 PM, on any working day.

Yours faithfully

(Samendra Shukla) Assistant Registrar, NCLT

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